

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.4 in CIVIL APPEAL NO. 8208 OF 2001

UNION OF INDIA

Appellant (s)

VERSUS

SADHANA KHANNA

Respondent(s)

(For early hearing)(With office report)

Date: 28/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. Vikas Singh, A.S.G.

Mr. Manish Tewari, Adv.

Mr. Vivek Sood, Adv.

Ms. Sushma Suri, Adv.

For Respondent(s) Ms. Rachna Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master